

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6123
ANSWERED ON:30.04.2015
PMGSY IN KERALA
Teacher Smt. P.K.Sreemathi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Detailed Project Reports of all the districts of Kerala under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been prepared;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government has received any list of roads for the year 2014- 15 for approval to the Ministry from the Government of Kerala;
- (d) if so, the details thereof; and
- (e) the details of projects sanctioned indicating the length of road, number of bridges sanctioned and funds allocated under PMGSY-II, State/UT- wise as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The State of Kerala has already been sanctioned its full entitlement under PMGSY (789 Km of new connectivity and 2569 Km of upgradation of roads).

(c) No, Madam.

(d) Does not arise.

(e) PMGSY-II launched in May, 2013 envisages consolidation of the existing Rural Road Network and aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. During the 12th five year plan period, upgradation of overall 50,000 km road length at an estimated cost of Rs.33,030 crore (at 2012-13 prices) is proposed to be covered under PMGSY-II. The cost is shared between the Centre and States on 75:25 basis for normal areas and 90:10 basis for the special areas. The proposals received from six States (erstwhile Andhra Pradesh, Gujarat, Haryana, Karnataka, Maharashtra and Uttar Pradesh) under PMGSY-II have been considered and recommended by the Inter-Ministerial Empowered Committee and the Ministry has cleared projects covering 11,240.2512 Km road length amounting to Rs.6,622.79 Cr. There is no separate fund allocation made under PMGSY-II. State-wise details of sanctions made under PMGSY-II are given below:-

Name of State	Value of proposal (Rs. Crore)	pro- Roads & Bridges including Bridges in Km.	Length Roads
Gujarat	690.68	109 roads 9 Bridges	1180.68
Karnataka	1044.59	315 roads 12 Bridges	2246.68
Maharashtra	1572.58	385 roads and 108 bridges	2,623.640
Andhra Pradesh	1262.95	292 Roads 19 LSBs	2285.948
Uttar Pradesh	1134.54	252 Roads	1913.33
Haryana	917.45	83 Roads 18 Bridges	989.9732

